

# उच्च न्यायालय छत्तीसगढ़, बिलासपुर

## अधिसूचना

क्रमांक...2142...../चेकर  
तीन -10-11/2000

बिलासपुर, दिनांक 31.01.2025

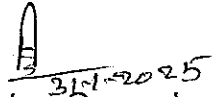
छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा निर्देशित करता है कि श्री पल्लव रघुवंशी, द्वितीय व्यवहार न्यायाधीश वरिष्ठ श्रेणी, कर्वाधा अपने कार्य स्थल कर्वाधा के अतिरिक्त पंडरिया में भी माह के प्रथम एवं द्वितीय सप्ताह में कु. आकांक्षा राठौर, प्रथम व्यवहार न्यायाधीश वरिष्ठ श्रेणी, कर्वाधा न्यायालय के अतिरिक्त न्यायाधीश, पंडरिया के संतान पालन अवकाश की वापसी तक बैठक करेंगे बशर्ते माननीय प्रधान जिला एवं सत्र न्यायाधीश, कबीरधाम (कर्वाधा) के द्वारा इनका संतान पालन अवकाश स्वीकृत किया जाता है।

No. 2142 /Checker  
III-10-11/2000

Bilaspur, Dated 31 -01-2025

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby directs that Shri Pallave Raghuvanshi, II Civil Judge, Senior Division, Kawardha shall continue to hold Link Court at Pandariya during first and second week of the month till the return of Ku. Akansha Rathore, Additional Judge to the Court of I Civil Judge, Senior Division, Kawardha at Pandariya from child care leave subject to grant of child care leave to her by the Principal District and Sessions Judge, Kabirdham (Kawardha).

BY ORDER OF THE HIGH COURT



I/c Registrar General  
Bilaspur, dated the 31 -01-2025

Endt. No 2143 /Checker  
III-10-11/2000

Copy forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

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5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
18. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantrayala, Atal Nagar, Nava Raipur *for information.*
21. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
22. The Principal District and Sessions Judge, Kabirdham (Kawardha), *for information & necessary action.*
23. The Additional Registrar (D.E./Administration/Judicial/Classification/ Confidential) High Court of Chhattisgarh, Bilaspur, *for information.*
24. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.

28. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
31-1-2025  
I/c Registrar General